

R.O.C.Nos. 7 & 9/2014-
Con.B1/Spl.Cell/B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 149 / 2014

I

Thiru P.Mohandoss, District Judge, formerly functioned as II Additional District Judge, Thanjavur, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Tiruchirappalli in G.O.(D).No.629, Home (Courts.II) Department, dated 08.09.2014 is posted as Judge, Family Court, Tiruchirappalli in the existing vacancy.

II

Thiru P.Mohanraj, Judge, Family Court, Coimbatore, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai in G.O.(D).No.630, Home (Courts.II) Department, dated 08.09.2014 is transferred and posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai in the existing vacancy.

HIGH COURT, MADRAS.
DATED:10.09.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL